Declaration or Assets and Liabilities

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"	I, Bipin Bihari Singh	son/daughter/wife of Late Rampyare Singh
aged	46 (Approx) Years, t	belonging to Group C
service	e and presently working as	Assistant Sub Marshal, Bihar Legislative Assembly,
given	herein below the details of the	assets (immovable, movable, bank balance, etc.) or myself, my

Report spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s)	Dependant-1 Riya Singh	Dependant-2	Dependant-3
(i)	Cash	Rs 30,000/-	Rs 20,000/-	Rs 8,000/-	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 39,270/- in S.B.I., Bihar Vidhan Mandal.	Nil	Rs 25,315/- in S.B.I., Bihar Vidhan Mandal.	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	NiI	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	LIC of Rs. 1,00,000/- Yearly Premium of Rs. 4540/-	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Hero Honda Splender Plus bearing Reg. No BR0IX9562 of Year 2005 (2) Bajaj Pulsar 150 bearing Reg. No BR01FC9129 of Year 2021 (3) Maruti Suzuki IGNIS bearing Reg. No BR01FY8349 of Year 2022	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 20 gm	Gold-100 gm Silver- 500gm	Gold-10 gm	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil .	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- विपिन निकारी सिंग

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1 Riya Singh	Dependant-2 Richa Singh	Dependant-3
(i)			Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	8.28 dismil (Joint with Spouse) Khata No 676 Khesra No,- 740/741 Mauza- Sabaur Dist- Bhagalpur	(1) 4.97 dismil Khata No 37 Khesra No 246 Mauza- Sabaur Dist- Bhagalpur (2) 1.87 dismil Khata No 112 Khesra No 619 Mauza- Betaura Dist- Patna	Nil	NiI	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2023
(a)	(i) Loans from Banks	Car Loan from SBI, Bihar Vidhan Mandal, Patna	Rs. 4,49,664/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

(d) dues to departments dealing with			Photo Control	
telephones	Nil		1271	Nil
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31300	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2023-24 PAN No CMJPS6046K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail		
GPF/CPF/PRAN No.	÷	GPF No - PTS/BLA-1079
Gender	÷	M (M/F)
Date of Birth	:-	0 5 0 3 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	Assistant Sub Marshal
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 1914-1 19813 148

Name of Employee: Bipin Bihari Singh

Place: Patna Designation: Assistant Sub Marshal

Date: 13/02/2024 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.